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Title : Industrial development in North -Eastern region.

SHRI RAJEN GOHAIN (NAGAON): Hon. Speaker, Sir, the North East Industrial Policy was announced to create a conducive environment for industrialization and attracting investment in the North-Eastern region in spite of its geographical isolation, inadequate infrastructure and many other factors like the size of the market, law and order situation etc. etc.[\[p16\]](#).

Unfortunately, after the extension of this policy to other hilly States like Jammu and Kashmir, Uttranchal and Himachal Pradesh, the industrialisation lost its momentum in the region. According to the policy, the investors who desire to get the benefits like transport subsidy, relaxation in taxes and central excise etc., out of this, have to have their industrial units in declared notified areas only. The other industrial units which do not fall within the notified areas are deprived of the benefits incorporated in the policy.

Sir, I am aware that as good as 68 number of proposals are pending with the Ministry of Finance for notification due to non-availability of notified industrial areas. This delay is hampering the pace of achievement in the whole region. It is learnt that a new policy framework is being worked out to declare the entire north-eastern region under the same benefit policy. But the pending proposals are still to be cleared and notified, which in any way will merge into the new policy framework.

Sir, in this regard, the hon. Chief Minister of Assam Shri Tarun Gogoi has written a letter to the Ministry of Finance. The Minister of State in the Ministry of Defence, Shri Bijoy Handique has also written a letter in this regard but still, the Ministry of Finance has not cleared these proposals. I do not know what is the reason. I would, therefore, request that Government to take all steps to clear all these proposals.